

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-107

IA-3379/ 2020

In

IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers LLP & Anr
Vs.

M/s. Earthcon Universal Infratech Pvt. Ltd.

...FINANCIAL CREDITOR

...CORPORATE DEBTOR

SECTION

U/s 7 IBC code 2016

Order delivered on 27.11.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC

: Ms. Nikita Thaper, Mr. Shikhil Suri and Ms. Komal Advocates

For the Respondent/CD

: Ms. Akansha (R-5) Advocate

For the Intervener/RP

: Mr. Divyanshu Gupta and Ms. Zinnea Mehta (NPCL) Mr. Rishabh Jain for R.P.

ORDER

IA No. 3379/2020

The counsel for the newly appointed R.P. is present and prayed for adjournment. At request matter is adjourned.

List the matter on 21.12.2020.

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(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

-sd-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)